

(1869) 01 CAL CK 0023

Calcutta High Court

Case No: None

Kali Charan

APPELLANT

Vs

Sriram and Others

RESPONDENT

Date of Decision: Jan. 30, 1869

Judgement

Sir Barnes Peacock, Kt., C.J.

We are of opinion that the property of Parsu, deceased, cannot be taken in execution of a decree against Sriram, the surety.